

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 121(ND)2016
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017**

NAME OF THE COMPANY: M/s. SRS Ltd.

SECTION OF THE COMPANIES ACT: 74 (2)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Saurabh Kalia, Ms. Aishwarya Mishra and Ms. Samridhi Gogia, Advocates for Petitioners.

ORDER

Ld. Counsel for the petitioner submits that he misunderstood the directions passed on the last date of hearing. The presence of the Managing Director was required in Court which he misconstrued as filing of the affidavit. He submits that Managing Director shall be present in Court on the next date of hearing.

To come up on 02.02.2017.

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(Ina Malhotra)
Member Judicial